

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP NO.85(ND)/2016**

**IN THE MATTER OF:**

Subhash Chander Manocha & Ors.

.... Petitioners

Vs.

M/s. Galaxy Footwar Pvt. Ltd. & Ors.

.... Respondents

**Order under Sections 397/398 of the Companies Act**

**Order delivered on 22.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Sh. S.K. Mohapatra,**

**Hon'ble Member (T)**

For the Applicant/Petitioner : Ms. Vasudha Sen, Ms. Ranjana Roy Gawai,  
Mr. Vivek Kumar, Advocates

For the Respondent : Mr. A.S. Chandhiok, Sr. Adv.  
Ms. Manmeet Arora, Ms. Chand Chopra,  
Ms. Pavitra Kaur, Advs.  
Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS

Mr. Rohit Chaudhary, Adv. for all the respondents  
Except R-1

**ORDER**

Part heard for 23<sup>rd</sup> January, 2018.

  
(M.M.KUMAR)

PRESIDENT

  
(S.K. MOHAPATRA)

MEMBER(TECHNICAL)